

since 1973 against supersession in matters of promotion to the posts of Grade-II (M), regularisation and fixation of their seniority;

(b) if so, the number of such cases and the action so far taken to redress these grievances; and

(c) if no action has been taken so far, the reasons for such an apathy in giving justice to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) & (b). According to the report furnished by Delhi Administration only one Stenographer has represented since 1973 against supersession in matter of promotion to the post of Grade II (Ministerial) and regularisation and fixation of seniority. This Stenographer has since been promoted to a Gr. II (M) post from 1974. Delhi Administration is inquiring as to why the relevant D.P.C. could not consider the names of eligible Scheduled Caste candidates for promotion to Gr. II(M) in 1973.

(c) Does not arise.

Police as a Planned Subject

1230. SHRI NARAYAN CHOU-BEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the subject "Police" is included as a "Planned subjects";

(b) if not, the reasons therefor; and

(c) whether, in view of gradual increase of production, planned development of industries, agriculture, urban and rural areas, Government have any proposal to include "Police" as a planned subject to face crime and other activities which are growing gradually?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Police in States,

excepting the Police Housing Scheme, jail buildings and other Police buildings, is not treated as a planned subject as "Police" is an administrative subject and not of development nature. However, all the State Governments have been addressed to indicate their views. The matter will be reviewed after their views are known.

Military Training to Secessionist Element in Neighbouring Country

1231. SHRI P. J. KURIEN:

SHRI S. R. A. S. APPALA NAIDU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Tripura Government has appraised the Central Government of the military training being given to secessionist elements in a neighbouring country; and

(b) if so, the name of that country and the action taken by Government to counter such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b). In a report received from Government of Tripura in 1979 it was *inter alia* mentioned that some tribal boys from the State were known to have been sent to Bangladesh in batches for training by Mizo National Front.

This matter has been raised with Bangladesh Government on several occasions.

Maharashtra-Karnataka Border Dispute

1232. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Home Minister had talks with